

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 08.03.2022 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 59/2022 & IA No. 119/2022	AlphaEdge Consumer Pvt Ltd V Fipola Retail (India) Pvt Ltd	R. Prem Raja Kumari	
2.	Comp App (AT)(CH)(Ins) No. 68/2022 & IA No. 143/2022	Hindustan Newsprint Employees Co-Operative Bank Ltd V Hindustan Newsprint Ltd & Anr	Alias M. Cherian	
3.	Comp App (AT)(CH)(Ins) No. 69/2022 & IA No. 144/2022	Glassfibers & 4 Ors V Hindustan Newsprint Ltd & Anr	Alias M. Cherian	
4.	Comp App (AT)(CH)(Ins) No. 71/2022 & IA No. 149/2022	Monitoring Committee Through State Bank of India V Ganshyam Surajbali Kurmi & Anr	Amir Bavani Avinash Krishnan Ravi	
5.	Comp App (AT)(CH)(Ins) No. 73/2022 & IA No. 154/2022	Thamban P V Hindustan Newsprint Ltd & Anr	Alias M. Cherian	
6.	Comp App (AT)(CH)(Ins) No. 74/2022	Mathew A M V Shri. Kumar Rajan RP & 3 Ors	Lilly Francis Jerin Asher Sojan	
7.	Comp App (AT)(CH)(Ins) No. 81/2022 & IA No. 163/2022	J. Manivannan V	Rohan Rajasekaran	

For Directions (Completion of Pleadings/filing of Convenience Compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	TA No. 81/2021 in Comp App (AT) No. 403 of 2018 with IA/403/2018 with IA/1983/2018 and IA No822 of 2020	The Rathna Textile Mills Pvt. Ltd & 5 Ors V V.R.A.R. Ramakrishnan	B. Ragnath Sriram P Vidhya Shankar Pranav Vidhya Shankar	Kartik Malhotra Sanatanam Swaminathan
9.	TA No. 279/2021 in Comp App (AT) No.70 of 2020	GATI Ltd V Neera and Children Trust & Anr.	Varsha Banerjee of Dhir & Dhir Associates	Swapnil Gupta R1
10.	TA No.227/2021 in Comp App (AT) (INS) No.326 of 2020	Tricolite Electrical Industries Ltd V Wipro Ltd	Shiv Kumar Suri Shikhil Suri Ms. Nikita Thapur and Ms. Shilpa Saini	Yugank G

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT)(CH)(Ins) No. 195/2021	Upendra Kumar Agarwal Suspended Director of Surya Towers V State Bank of India & anr	S. Rajagopalan	Vidhya Lakshmi Vipin R1 AMR Bhavani R2
12.	Comp App (AT)(CH)(Ins) No. 227/2021	Mamta Binani RP V SREI Multiple Asset Investment Trust-Vision India Fund & Anr	Arjun Asthana Sidharttha Sharma Ujjaini Chatterjee	R1 Notice Served on 11/10/2021 R2 Notice Served on 18/10/2021

13.	Comp App (AT)(CH)(Ins) No. 235/2021	Sawraj kumar V Expact Projects and Development P Ltd	Ridhhima Sharma Christopher Manoharan	Uday Sankar Associates
14.	Comp. App (AT)(CH)(Ins) No. 287/2021 & IA No. 615/2021	Shri Siva Nagaraja Taduvai @ TSN Raja RP V Upender Kumar Agarwal & 2Ors With	Amir Bavani	R1-R3 Notice served on 18/12/2021 No Appearance
15.	Comp. App (AT)(CH)(Ins) No. 288/2021 & IA No. 616/2021	Shri Siva Nagaraja Taduvai @ TSN Raja RP V Rithesh Kumar Agarwal & 2Ors	Amir Bavani	R1-R3 Notice served on 18/12/2021 No Appearance
16.	Comp App (AT)(CH)(Ins) No. 308/2021 IA No. 647 & 648/2021	P. Jayagovind V Bijoy Prabhakaran Pulipra & Anr	Dinesh R. Shenoy	Bijoy Prabhakaran Pulipra RP Caveator for R1
17.	Comp App (AT)(CH)(Ins) No. 34/2022 & IA No. 66/2022	ITMA Hotels India Pvt Ltd V State Bank of India	Jollu John	
18.	Comp App (AT)(CH)(Ins) No. 84/2022 & IA No. 167of 2022	Koneru Subbiah Chowdry V J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd & 6 Ors	Y. Suryanarayan	
19.	Comp App (AT)(CH) No. 56/2021 & IA No. 654,655 & 656/2021	Anjana Sanghi & 2 Ors V K.M.S. Constructions P Ltd & 10 Ors	Preeti Mohan Raj Jhabakh Ranjana G	S. Chidambaram PCS Caveator for R1
20.	Comp App (AT)(CH) No. 61/2021 & IA No. 698,699 & 700/2021	DRS Logistics P Ltd & 4 Ors V Anjani Kumar Agarwal & 10 Ors With	T.K. Bhaskar	
21.	Comp App (AT)(CH) No. 01/2022 & IA No. 04/2022	Anjani Kumar Agarwal & 5 Ors V DRS Logistics P Ltd & 10 Ors	Anant Merathia	

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
22.	Comp App (AT)(CH)(Ins) No. 272/2021 & IA No. 588,589 & 590/2021	Sumit Binani RP of KSK Mahanadi Power Company Ltd V V. Venkatachalam RP of Raigarh Champa Railway Infrastructure P Ltd & Anr	Shardul Amarchand Mangaldas	Y. Suryanarayana R1 Aniruth Krishnan R2

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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0500**

CELL : 99402 25692

2.Court Officer - **PH No. : 044-2888 0450**